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भीर नाराजगी प्रकट की है। मोरक्को से भार-तीय राजदूत भीर जोर्डन से भारतीय कार्यनायक को वापस बला लिया गया है।

(ङ) भविष्य में इस तरह के किसी सम्मेलन के निमंत्रण पर उसकी घ्रच्छाइयों-बुराइयों को ध्यान में रखते हुए विचार किया जायेगा। उसे स्वीकार-ग्रस्वीकार करने का निर्णय उस सम्मेलन की परिस्थितियों ग्रीर प्रकृति पर निर्भर करेगा। बहरहाल, भारत विद्युद्धतः धार्मिक सम्मेलनों में सरकारी स्नर पर भाग नहीं लेगा।

Loans to Ex-Servicemen

*76. SHRI NARAYAN SWARUP SHARMA: SHRI SHRI CHAND GOYAL:

Will the Minister of DEFENCE be pleased to state whether Government propose to give loans to Ex-servicemen, not on the basis of security, or surety, but solely on the basis of their labour potential?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA): No, Sir. Government have no such proposal under consideration.

India's Decision to Participate in Rabat Conference

*77. SHRI JAI SINGH:
SHRI PREM CHAND VERMA:
SHRI HEM RAJ:
SHRI D R. PARMAR:
SHRI CHANDRIKA PRASAD:
SHRI DEVEN SEN:
SHRI YASHPAL SINGH:
SHRI GUNANAND THAKUR:
SHRI KIKAR SINGH:
SHRI P. M. MEHTA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that India had sought for an invitation to attend the Rabat Conference attended to by Muslim Heads of States with a view to condemn Israel's destruction of Al Aqsa mosque;
- (b) whether it is also a fact that the Minister of Industrial Development, Internal Trade and Company Affairs led a delegation

to Rabat within less than 24 hours of the receipt of invitation;

- (c) whether it is further a fact that Cabinet approval in this regard was not taken and the Prime Minister was away on tour:
- (d) if so, who gave clearance to the delegation; and
- (e) what is Government's reaction to the rebuff that India had to suffer as India was not permitted to participate in that conference?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) There had been suggestions that India should participate in the Rabat Conference. Government of India had made it known that if invited they would attened the Conference.

- (b) Yes, Sir.
- (c) and (d). The decision to send the delegation was taken by the Government at the highest level. Cabinet approval was not necessary.
- (e) The Government of India have expressed their anguish and resentment at the developments which led to the exclusion of our delegation from the concluding session. The Indian Ambassador to Morocco and Charge d'Affairs in Jordon have been recalled.

'Al Fatah' Delegations's Visit to

- *78. SHRI BENI SHANKER SHARMA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether it is a fact that a delegation of 'Al Fatah' toured India in the last week of September, 1969;
- (b) the object of this delegation in visiting India and what were the places visited by them:
- (c) the programme gone through by them while in India; and
- (d) how far it was in conformity with the neutral policy India has been advocating to allow the representatives of such an organisation to visit India?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH): (a) to (d). Three members of 'Al Fatah' came to